

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 3/2008 in CIVIL APPEAL NO. 2529 OF 2006

BABU LAL & ORS.

Appellant (s)

VERSUS

GRAM PANCHAYAT, DEROLI JAT & ORS.

Respondent(s)

(With appln(s) for recall of order dated 14/3/2008 and office report)

Date: 27/09/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI
HON'BLE MR. JUSTICE SWATANTER KUMAR

For Appellant(s)

Mr. Balbir Singh Gupta, Adv.(NP)

For Respondent(s)

Mr. Balaji Srinivasan, Adv.

UPON hearing counsel the Court made the following
O R D E R

Perused the letter.

The matter is adjourned.

[SUMAN WADHWA]
COURT MASTER

[VINOD KULVI]
COURT MASTER